

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3031
ANSWERED ON:23.08.2006
CABLE WORKS IN SSA .
Gangwar Shri Santosh Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) The number of Secondary Switching Area (SSA) in the country in which cable works have been undertaken during the year 2004-06 particularly in Uttar Pradesh;
- (b) The estimated cost thereof alongwith the process adopted for inviting tenders and making payment in this regard;
- (c) Whether the guidelines laid down by the Central Vigilance Commission (C.V.C.) have been violated in this regard;
- (d) If so, the details thereof; and
- (e) The steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) Sir, information about the number of SSAs in the country and in Uttar Pradesh in particular in which cable works have been done is given in Annexure-I, II and III.

The process adopted is that of open tendering i.e. publishing of NIT in leading newspapers for inviting tenders, opening of tenders by Tender Opening Committee (TOC), evaluation by Tender Evaluation Committee (TEC), award of works to the successful bidders and execution of these works. Payments are made as per terms and conditions of tender.

(c) No, Sir.

(d) & (e) Do not arise in view of (c) above.